

वर्ष में मकानों के बनाने के लिये आयव्ययक में कितनी राशि का उपबंध किया गया है और इन में से कितने क्लर्कों, चपरासियों और राजपत्रित पदाधिकारियों के लिये है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): A statement giving the required information is placed on the table of the House. [See Appendix VI, annexure No. 13.]

SYNTHETIC DYES

*1215. **Shri K. C. Sodhia:** Will the Minister of Commerce and Industry be pleased to state:

(a) the figures of import of various synthetic dyes during 1951-52 together with the names of the countries from which imports were made; and

(b) whether there are any factories in India manufacturing dyes and if so their names, places of location and the quantity of dyes manufactured?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) A statement is laid on the table of the House. [See Appendix VI, annexure No. 14.]

(b) Yes, Sir. A statement is laid on the table of the House. [See Appendix VI, annexure No. 15.]

CLOTH (EXPORT AND IMPORT)

*1216. **Shri N. B. Chowdhury:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of foreign cloth imported into India during 1949-50, 1950-51, 1951-52; and

(b) the total quantity of cloth exported from India during 1949-50, 1950-51, 1951-52?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is placed on the Table of the House. [See Appendix VI, annexure No. 16.]

COMPANIES FOR ASSEMBLING MOTOR VEHICLES

*1217. **Shri Datar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether eight British and American Companies have been permitted by Government to assemble motor vehicles in India;

(b) if the answer to part (a) above be in the affirmative, whether they assemble motor vehicles only with parts all made in foreign countries;

(c) whether it is a fact that these Companies imported in 1951-52 foreign goods worth over 280 lakhs of rupees; and

(d) the terms and conditions on which such Companies have been allowed to carry on their business in India?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) No, Sir. Only two Companies have been so permitted.

(b) Presumably the majority of the parts of the vehicles assembled by these two firms are not made in India.

(c) The amount of foreign exchange allotted to the two firms in 1951 was Rs. 598.5 lakhs.

(d) There are no terms and conditions laid down.

BICYCLE MANUFACTURING COMPANIES

*1218. **Giani G. S. Musafir:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cycle manufacturing companies in India; and

(b) what financial assistance Government rendered to each of them?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Five, Sir.

(b) Nil, Sir.

LANGUAGE USED BY INDIAN DIPLOMATS

*1219. **Shri Balwant Sinha Mehta:** Will the Prime Minister be pleased to state:

(a) what language our Indian diplomats generally use in foreign countries; and

(b) in what language credentials are presented?

The Prime Minister (Shri Jawaharlal Nehru): (a) Our diplomats abroad are expected to know the language of the country where they are posted. This is not always the case at present. The other languages used are usually English or sometimes French. Important State business has been usually transacted in the English language, though sometimes Hindi has been used in some official papers.

(b) Credentials have been presented thus far in English. It is proposed to issue credentials in Hindi as soon as certain arrangements are made.